

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 145(ND)/2012
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE COMPANY:

Mr. G. S. Gupta
Vs.

M/s. DLF SBPL Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of
the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|----------------------|--------------|--------------------|---------|
| 1. | Mr. U. K. Chaudhary, | Sr. Advocate | } Respondent No. 1 | Eesha M |
| 2. | Ms. Eesha Mahapatra, | Adv. | | |
| 3. | Mr. Anupm Prakash, | Adv. | | |
| 4. | Mr. Himanshu viz, | Adv | | |

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|----|-----------------------|------|---------------|----|
| 1. | Mr. Krishnendu Datta, | Adv. | } Petitioners | AD |
| 2. | Mr. C. Summon Reddy, | Adv | | |
| 3. | Mr. N. Sumanth, | Adv | | |
| 4. | Mr. Arjun D. Singh, | Adv | | |
| 5. | SANJANA SADDY, | ADV. | | |

ORDER

On the joint request made by the counsel for the parties hearing is deferred to

03.03.2017.

Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-
(R. VARADHARAJAN)
MEMBER (J)